

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:44

ANSWERED ON:15.11.2007

ENLISTING OF DENOTIFIED, NOMADIC AND SEMI- NOMADIC TRIBES

Ahir Shri Hansraj Gangaram

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to enlist other castes besides Scheduled Castes and Scheduled Tribes;
- (b) if so, whether a demand with regard to preparation of a third list of other backward classes, Denotified, Nomadic and Semi-Nomadic Tribes is being made to the Government; and
- (c) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) The Other Backward Classes have also been specified in respect of a State/Union Territory in the Central list of Other Backward Classes.
- (b) & (c) As regards, Denotified, Nomadic and Semi-Nomadic Tribes, the National Commission to study the developmental aspects of Denotified Tribes, Nomadic and Semi-Nomadic Tribes has been set up.